

**National Human Rights Commission
(Training Division)**

F.no. 23011/73/2015-16/Trg.

Dated: March 22, 2016

4th NHRC - LC-1 National Moot Court Competition 2016

NHRC in collaboration with Law Centre-I organised the National Moot Court Competition on 18th - 20th March 2016. This is the fourth consecutive year since its commencement. Student teams belonging to legal education institutions across the country participated in the competition. The moot problem of the National Moot Court Competition this year was relating to “Surrogacy and connected Human Rights issues”.

The National Moot Court Competition was inaugurated by Hon'ble Mr. Justice Cyriac Joseph, Member, NHRC on 18th March 2016 at Law Centre-I, Faculty of Law, Delhi University. 48 teams participated representing different universities including National Law Universities across the country.

In the valedictory function, Hon'ble Mr. Justice D. Murugesan, Member NHRC was Chief Guest and Hon'ble Ms. Justice Sangita Dhingra Sehgal of Delhi High Court was the Guest of Honour which was followed by the distribution of prizes and certificates by the dignitaries. The winning teams were adjusted as under:

Winning Team : National Law University, Kochi
Runner up Team : National Law University, Bhopal